

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †267
ANSWERED ON 19.07.2018

**MANDATORY RAIN WATER HARVESTING FOR GROUND WATER
CONSERVATION**

†267. SHRIMATI RITI PATHAK

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the ground water level is depleting drastically in the country because it is not recharged with the same rate at which it is utilised and if so, the details thereof;
- (b) whether the Government has started any action plan/formulated any policy in this regard;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government is formulating any scheme for making rain water harvesting mandatory as an effective measure to check depletion of ground water level and its conservation and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) Ground water levels in various parts of the Country are declining because of continuous withdrawal due to reasons such as increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc. State-wise details of ground water resources availability, utilization and stage of development in the Country are given at **Annexure.**

(b) & (c) Water being a State subject, initiatives on water management including conservation and artificial recharge to ground water and revival of water bodies in the Country is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_1.pdf.

(d) Central Ground Water Authority has issued advisories to States and UTs to take measures to promote/adopt artificial recharge to ground water/rainwater harvesting. 30 States/UTs have made roof top rainwater harvesting mandatory by enacting laws or by formulating rules & regulations or by including provisions in building bye-laws or through suitable Government Orders.

ANNEXURE

Annexure referred to in reply to part (a) of Unstarred Question No. †267 to be answered in Lok Sabha on 19.07.2018 regarding “Mandatory Rain Water Harvesting For Ground Water Conservation”

**STATE-WISE GROUND WATER RESOURCES AVAILABILITY, UTILIZATION AND STAGE OF DEVELOPMENT IN INDIA
(As on 31st March 2013)**

(in bcm → billion cubic metre)

| Sl. No. | States / Union Territories | Net Annual Ground Water Availability | Annual Ground Water Draft | | | Stage of Ground Water Development (%) |
|---------|----------------------------|--------------------------------------|---------------------------|------------------------------|---------------|---------------------------------------|
| | | | Irrigation | Domestic and Industrial uses | Total | |
| | States | | | | | |
| 1 | Andhra Pradesh | 18.48 | 7.29 | 0.81 | 8.1 | 44 |
| 2 | Arunachal Pradesh | 3.99 | 0.002 | 0.007 | 0.01 | 0.23 |
| 3 | Assam | 28.9 | 4.06 | 0.68 | 4.74 | 16 |
| 4 | Bihar | 28.49 | 10.36 | 2.37 | 12.73 | 45 |
| 5 | Chhattisgarh | 11.9 | 3.76 | 0.64 | 4.4 | 37 |
| 6 | Delhi | 0.31 | 0.14 | 0.25 | 0.39 | 127 |
| 7 | Goa | 0.15 | 0.02 | 0.03 | 0.05 | 37 |
| 8 | Gujarat | 19.79 | 12.3 | 1.14 | 13.44 | 68 |
| 9 | Haryana | 10.3 | 13.32 | 0.6 | 13.92 | 135 |
| 10 | Himachal Pradesh | 0.53 | 0.16 | 0.11 | 0.27 | 51 |
| 11 | Jammu & Kashmir | 4.82 | 0.2 | 0.98 | 1.18 | 24 |
| 12 | Jharkhand | 5.99 | 0.63 | 0.72 | 1.35 | 23 |
| 13 | Karnataka | 14.83 | 8.76 | 0.99 | 9.76 | 66 |
| 14 | Kerala | 5.66 | 1.18 | 1.45 | 2.63 | 47 |
| 15 | Madhya Pradesh | 34.16 | 17.95 | 1.41 | 19.36 | 57 |
| 16 | Maharashtra | 31.48 | 15.93 | 1.14 | 17.07 | 54 |
| 17 | Manipur | 0.426 | 0.004 | 0.001 | 0.004 | 1.01 |
| 18 | Meghalaya | 2.98 | 0.008 | 0.004 | 0.012 | 0.4 |
| 19 | Mizoram | 0.03548 | 0 | 0.00104 | 0.00104 | 2.9 |
| 20 | Nagaland | 1.75 | 0 | 0.03 | 0.03 | 2 |
| 21 | Odisha | 16.69 | 4.14 | 0.87 | 5.02 | 30 |
| 22 | Punjab | 23.39 | 34.05 | 0.77 | 34.81 | 149 |
| 23 | Rajasthan | 11.26 | 13.79 | 1.92 | 15.71 | 140 |
| 24 | Sikkim | - | - | - | - | - |
| 25 | Tamil Nadu | 18.59 | 12.98 | 1.38 | 14.36 | 77 |
| 26 | Telangana | 13.39 | 7 | 0.76 | 7.77 | 58 |
| 27 | Tripura | 2.269 | 0.093 | 0.072 | 0.165 | 7.3 |
| 28 | Uttar Pradesh | 71.58 | 48.35 | 4.41 | 52.76 | 74 |
| 29 | Uttarakhand | 1.97 | 0.84 | 0.15 | 0.99 | 50 |
| 30 | West Bengal | 26.56 | 10.84 | 1 | 11.84 | 45 |
| | Total (States) | 410.65 | 228.16 | 24.71 | 252.87 | 62 |
| | Union Territories | | | | | |
| 1 | Andaman & Nicobar | 0.378 | 0.0001 | 0.0035 | 0.0037 | 1 |
| 2 | Chandigarh | 0.0194 | 0 | 0 | 0 | 0 |
| 3 | Dadra & Nagar Haveli | 0.063 | 0.008 | 0.013 | 0.02 | 32 |
| 4 | Daman & Diu | 0.014 | 0.008 | 0.002 | 0.01 | 70 |
| 5 | Lakshadweep | 0.0035 | 0 | 0.00237 | 0.00237 | 68 |
| 6 | Puducherry | 0.174 | 0.124 | 0.029 | 0.153 | 88 |
| | Total (UTs) | 0.65 | 0.139 | 0.05 | 0.189 | 29 |
| | Grand Total | 411.3 | 228.3 | 24.76 | 253.06 | 62 |
